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No.K-13023/04/2020-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 27<sup>th</sup> March, 2020.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Sunkenahalli Narasimhaiah Satyanarayana, Judge of the Karnataka High Court, as a Judge of the Punjab and Haryana High Court and to direct him to assume charge of his office in the Punjab and Haryana High Court.

*MJP*  
*27/3/2020*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K. 13023/04/2020-US.I

Dated 27.03.2020

Copy to:-

- 1 Shri Justice Sunkenahalli Narasimhaiah Satyanarayana, Judge, Karnataka High Court, Bangalore.
- 2 The Secretary to Governor, Karnataka, Bangalore.
- 3 The Secretary to the Chief Minister, Karnataka, Bangalore.
- 4 The Secretary to the Chief Justice, Karnataka High Court, Bangalore.
- 5 The Chief Secretary, Government of Karnataka, Bangalore.
- 6 The Registrar General, Karnataka High Court, Bangalore.
- 7 The Accountant General, Karnataka, Bangalore.
- 8 The Secretary to the Governor, Punjab, Chandigarh.
- 9 The Secretary to the Governor, Haryana, Chandigarh.
- 10 The Secretary to the Chief Minister, Punjab, Chandigarh
- 11 The Secretary to the Chief Minister, Haryana, Chandigarh
- 12 The Secretary to the Chief Justice, Punjab and Haryana High Court, Chandigarh.
- 13 The Chief Secretary, Government of Punjab, Chandigarh.
- 14 The Chief Secretary, Government of Haryana, Chandigarh.
- 15 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 16 The Accountant General, Punjab, Chandigarh.
- 17 The Accountant General, Haryana, Chandigarh.
- 18 PS to Principal Secretary to the Prime Minister, New Delhi.
- 19 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 20 PS to ML&J/PPS to Secretary (J)/DS(S)/S.O.(Desk).
- 21 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

*my*  
27/3/2020

(Rajinder Kashyap)

Joint Secretary to the Government of India

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